

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N.GADGIL) :

(a) No, Sir.

(b) Does not arise.

[English]

**Allotment of Houses by DDA**

3012. PROF. SAIFUDDIN SOZ : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) number of houses allotted by D.D.A. during the period of three years ending 31 December, 1984 ; and

(b) categories of people to whom allotment was made ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) and (b). 71,425 houses were allotted/ allocated by DDA under its various housing schemes as per details given below :—

Sl. No.	Name of Scheme	Category			Total
		MIG	LIG	JANTA	
1.	General Housing Scheme	6240	3455	2390	12085
2.	New Pattern Scheme 1979	5555	9868	10169	25592
3.	Self Financing Schemes	Cat. I 842	Cat. II 16553	Cat. III 16353	33748
Grand Total :					71,425

**Implementation of IRDP in Seventh Plan**

3013. SHRI K. PRADHANI : Will the Minister of AGRICULTURE & RURAL DEVELOPMENT be pleased to state :

(a) whether Government propose to increase the number of beneficiaries in each block from 600 upwards during Seventh Plan under IRDP ;

(b) if so, to what extent ; and

(c) whether Government propose to implement this programme in a better way after noting the shortfalls in the past and the steps taken to improve the implementation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (c). The Approach to the Seventh Five Year Plan, 1985-90 states "The emphasis on rural employment through NREP, RLEGP and IRDP will continue with better

planning, closer monitoring and tighter organisation for effective implementation". However, as the Seventh Five Year Plan has not yet been finalised details are not available.

**Implementaton of IRDP in West Bengal**

3015. PROF. M.R. HALDER : will the Minister of AGRICULTURE & RURAL DEVELOPMENT be pleased to state :

(a) how many families belonging to SC/ST and those belonging to economically weaker section comprising various other communities were covered in first four years of Sixth Five Year Plan by 'IRDP' in West Bengal ;

(b) the details of money allotted for the programme ; and

(c) whether target was achieved or not ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (c). A statement is laid on the Table of the House.

## Statement

## Implementation of IRDP in West Bengal (1980-81—1983-84)

	(Rs. in lakhs)
1. Number of SC/ST families assisted.	1,60,987
2. Percentage of SC/ST families to total families assisted.	36.88*
3. Number of families belonging to other economically weaker sections assisted.	2,75,523
4. Total number of families assisted.	4,36,510
5. Target of total number of families to be assisted.	8,04,000
6. Achievement as percentage of target.	54.29
7. Total allocation (including Central and State share).	9045.00
8. Central allocation	4522.50
9. Central release	1319.92**
10. Total expenditure (including States' share)	3001.12
11. Total expenditure as percentage of total allocation.	33.18

\* According to the guidelines, at least 30% of the total families assisted under the programme were to be from the SC/ST category.

\*\* In addition to the Central releases made during 1980-84, an amount of Rs. 660.62 lakhs released by the Central Government during 1978-80 was also available as unutilised balance.

**Procurement Price of Paddy/Rice  
in Andaman and Nicobar Islands**

3016. SHRI MANORANJAN BHAKTA :  
Will the Minister of FOOD AND CIVIL  
SUPPLIES be pleased to state :

(a) whether Government have fixed  
the procurement price of paddy/rice ;

(b) if so, what is the present price,  
State-wise ;

(c) whether Government procure  
paddy/rice in the Union Territory of  
Andaman and Nicobar Islands ; and

(d) if so, the price so fixed during last  
three years, year-wise and the actual pro-  
curement made ?

THE MINISTER OF FOOD AND  
CIVIL SUPPLIES (RAO BIRENDRA  
SINGH) : (a) and (b) . During 1984-85  
kharif marketing season, Government of  
India have announced the support price  
of paddy at Rs. 137, Rs. 141 and Rs. 145  
per quintal, respectively for common, fine  
and superfine varieties. A statement show-  
ing procurement price of rice for the  
purpose of levy during 1984-85 kharif  
season is attached.

(c) and (d). There is no levy on rice  
in the Union Territory of Andaman  
and Nicobar Islands. An insignificant  
quantity of paddy/rice is procured in  
the Union Territory under price  
support.